

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T.)

Date : 10-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Rachit Mittal, Adv.  
Dr. Kailash Chand, AOR

For Respondent(s)

Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos. 1 to 5,7 and 9 are granted four weeks time for filing counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent nos.6,8 and 10 to 12 within two weeks time. Notices thereafter be issued.

Respondent nos. 13 to 15 are duly served but no one has entered appearance.

List again on 7.3.2018.

KAPIL MEHTA  
Registrar  
10.01.2018

hj